

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 141 of 2015 &
IA No. 222 of 2015**

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s Vedanta Ltd. ...Appellant(s)
Versus
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. R.K. Mehta for R. 2 to 4

ORDER

Issue notice to the Respondents. Mr. Rutwik Panda takes notice on behalf of Respondent No.1 and Mr. R.K. Mehta takes notice on behalf of Respondent Nos. 2 to 4. Notice be issued to the other Respondents returnable on 23.09.2015. Dasti in addition is permitted.

List the matter on **23.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**